

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA Nos.201/2017, 206/2017,
169/2017 and 06/2018
IN
CP (IB) No. 06/Chd/CHD/2017
(Decided matter)**

In the matter of:

M/s Hind Motors India Ltd.

...Petitioner/Applicant

Present: Mr. Nishant Bhardwaj, Advocate for Mr. Arjun Pratap Atma Ram,
Advocate for the petitioner.

The Hon'ble Member(Judicial) is on official tour, hence the matter
is adjourned to 20.03.2018.

February 22, 2018
arora

Sd/-
Bench Officer.